

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/8523/2020**

This the 21<sup>st</sup> day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Shri Suresh Sharma Sadotra, age 39 years, S/o Shri Shankar Dass  
Sharma, R/o Municipal Flat No. 1, Upper Gumat, Jammu

.....Applicant

(Advocate: Mr. K.S. Johal)

**Versus**

1. State of Jammu and Kashmir, Through Chief Secretary, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Government, Higher Education Department, Civil Secretariat, Jammu.
3. Principal Secretary, General Administration Department, Government of Jammu and Kashmir, Civil Secretariat, Jammu.
4. J&K Public Service Commission, Jammu through its Secretary, Rail Head Complex, Jammu.
5. Deputy Secretary, J&K Public Service Commission, Rail head Complex, Jammu.
6. Principal, Govt., S.P.M.R. College of Commerce, Jammu

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)



**O R D E R**

**[O R A L]**



Learned counsel for the applicant submits that the matter has become infructuous.

2. In view of the submission of the learned counsel for the applicant, the T.A. is dismissed as infructuous.

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Asvs*